

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/021/00975/2017  
Date of Order : 20-12-2019

HYDERABAD, this the 20<sup>th</sup> day of December, 2019.

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

Sri P.S.Randhawa @ Mohamed Rizwan,  
S/o Late Subedar Assa Singh Randhawa,  
Aged about 77 years, R/o Plot No.129, Sai Nagar Colony,  
Phase II, Badangpet, Hyderabad-500058. ....Applicant

(By Advocate : Mr.Neeraj Naidu)

Vs.

1. The Secretary,  
Ministry of Personnel, Public Grievances &  
Pensioners Welfare, 3<sup>rd</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi-110003.
2. The Director, Solid State Physics Laboratory,  
Luknow Road, Timarpur, Delhi-110054.
3. The Principal Controller of Defence Accounts (Pension),  
Draupadi Ghat, Allahabad, UP-2110014.
4. The Manager, Andhra Bank (Pension Cell),  
Zonal Office, Andhra Bank Building,  
Sultan Bazar, Kothi, Hyderabad-500012. ....Respondents

(By Advocate : Mrs.Megha Rani Agarwal, Addl.CGSC)

OA/021/00975/2017

ORAL ORDER  
(per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

No representation on behalf of the applicant.



2. This is the fourth occasion that there has been no representation behalf of the applicant.
3. Mrs. Megha Rani Agarwal, learned Standing Counsel for the Respondents present. The case is dismissed for want of prosecution.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

Dated : 20<sup>th</sup> December, 2019.  
Dictated in Open Court.

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